

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,
JAIPUR.

O.A.809/92 : Date of order : 18.5.93
Udai Prakash : Applicant.

VERSUS

U.O.I. & Ors. : Respondents.
Mr. Manish Bhandari : Counsel for the respondents.

CORAM:

PER HON'BLE MR. GOPAL KRISHNA, JUDL. MEMBER

This application under Section 19 of the Administrative Tribunals Act, 1985, is directed against the order dated 26.7.1988 Annexure A/4, Whereby the applicant Shri Udai Prakash was transferred as Head Clerk from Kota to B.C.R.Division in the same scale and pay.

On the preceding date none was present for the applicant. Mr. Manish Bhandari has appeared on behalf of the respondents. Mr. Manish Bhandari has stated at the bar on the basis of information received that the applicant Shri Udai Prakash has expired.

These proceedings therefore, abate.

The O.A. stands disposed of accordingly.

18.5.93
(GOPAL KRISHNA)
JUDL MEMBER
